

THE INDIAN POST OFFICE (SECOND AMENDMENT)
ACT, 1986

No. 67 of 1986

[24th December, 1986.]

An Act further to amend the Indian Post Office Act, 1898.

BE it enacted by Parliament in the Thirty-seventh Year of the Republic of India as follows:—

Short
title and
commence-
ment.

1. (1) This Act may be called the Indian Post Office (Second Amendment) Act, 1986.

(2) It shall come in to force on the 1st day of January, 1987.

Substitu-
tion of a
new Sched-
ule for
the First
Schedule
to Act
6 of 1898.

2. In the Indian Post Office Act, 1898, for the First Schedule, the following Schedule shall be substituted, namely:—

“THE FIRST SCHEDULE”

(See section 7)

INLAND POSTAGE RATES

Letters

For a weight not exceeding ten grams	60 paise
For every ten grams or fraction thereof, exceeding ten grams	40 paise

Letter-cards

For a letter-card	35 paise
<i>Post cards (not being post cards containing printed communication)</i>	
Single	15 paise
Reply	30 paise

Post cards containing printed communication

For a post card	40 paise
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Explanation.—A post card shall be deemed to contain a printed communication, if any matter (except the name and address of, and other particulars relating to, the sender and the place and date of despatch) is recorded by printing or by cyclostyling or by any other mechanical process, not being type writing, on any part of the post card except the righthand half of the address-side thereof.

Book, pattern and sample packets

For the first fifty grams or fraction thereof	50 paise
For every additional fifty grams, or fraction thereof, in excess of fifty grams	50 paise

Registered newspapers.

For a weight not exceeding fifty grams	15 paise
For a weight exceeding fifty grams but not exceeding one hundred grams	25 paise
For every additional one hundred grams, or fraction thereof, exceeding one hundred grams	10 paise

In the case of more than one copy of the same issue of a registered newspaper being carried in the same packet—

For a weight not exceeding one hundred grams	25 paise
For every additional one hundred grams, or fraction thereof, exceeding one hundred grams	10 paise:

Provided that such packet shall not be delivered at any addressee's residence but shall be given to a recognised agent at the Post Office.

Parcels

For a weight not exceeding five hundred grams	Rs. 4.00
For every five hundred grams, or fraction thereof, exceeding five hundred grams	Rs. 4.00."